

(b) and (c). It has been reported that institutions had explored various possibilities of getting another entrepreneur to accept the responsibility for reviving this industry. But there had been no positive response.

[*Translation*]

Losses Incurred by Mica Trading Corporation

1505. PROF. CHANDRA BHANU DEVI : Will the Minister of COMMERCE be pleased to state :

(a) whether the Mica Trading Corporation is running into heavy losses; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Accounts of the Mico Trading Corporation (MITCO) for the year 1987-88 are yet to be audited and finalised. Upto the period 1986-87 for which audited accounts are available, MITCO has been reporting profit.

(b) Does not arise.

Complaints Regarding Loans Distributed to Poor People and Marginal Farmers

1506. SHRI NARSINH MAKWANA: Will the Minister of FINANCE be pleased to state :

(a) whether complaints have been received from various parts of the country in regard to the loans being distributed to poor people and marginal farmers;

(b) whether large scale bungling has been committed in the name of these people and if so, the details thereof;

(c) whether an enquiry has been conducted into the complaints to received; and

(d) if so, whether any remedial measure has been taken in the light of the findings of the enquiry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). Representations received from individuals generally relate to non-sanction of loans, delay in disbursement of loans, write off or remission of dues, rescheduling of repayment schedule etc. Such representations from the individuals are referred to the concerned authorities for necessary corrective action. Corrective measures are taken by banks in respect of complaints, with a view to provide necessary redressal to the complainant.

[*English*]

Sea-Erosion in Karnataka

1507. SHRI G. DEWARAYA NAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Union Government have received any fresh proposal from the Government of Karnataka for sea-erosion work;

(b) if so, the details thereof; and

(c) the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) and (c). Does not arise.

Price of Natural Rubber

1508. PROF. K. V. THOMAS : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal to increase the floor price of natural rubber.

(b) whether the price of natural rubber in the international market increasing; and

(c) the difference between its domestic price and purchase price abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R.

DAS MUNSI) : (a) Government considers revision of the price band for natural rubber on the basis of the variation in the factors taken into account for the fixation of the price band.

(b) The rubber prices in the international market which had been displaying a rising trend upto June, 1988 have now started showing a downward trend since July, 1988.

(c) The domestic price of RMA-IV grade and the purchase price abroad of RSS-III (Equivalent grade to RMA-IV) has been as under :

	(Rs. per MT)	
	Average Domestic Prices	Average Price in the Malaysian Market (CIF)
Between April-June, 1988	17411	17486
On 28.7.1988	18800	19128

Seizure of Contraband Goods

1509. SHRI E. AYYAPPU REDDY : Will the Minister of FINANCE be pleased to state :

(a) the total quantity of contraband goods seized by the customs officials from 1 April, 1986; to 1 April, 1988, and

(b) the amount paid to the Officers and employees of the Customs Department as reward for detecting Gold smuggling during the above period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : (a) The total value of contraband goods seized by the Customs authorities during the period from 1st April, 1986 to 1st April, 1988 is Rs. 503.20 crores approximately.

(b) Rs. 12.61 crores approximately have been paid as cash rewards to the Officers and employees of the Customs and Central Excise Department during the period from 1.1.1986 to 1.4.1988 for the part played by them in anti smuggling activities. Separate figures of cash rewards paid for detecting gold smuggling alone are not maintained.

Offer of Foreign Currency Funds by Soviet Union for Industrial Projects

1510. SHRIMATI BASAVARAJESWARI :

SHRI H. B. PATIL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Soviet Union has offered foreign currency funds to India for deployment in setting up industrial projects in the country;

(b) if so, the details of the offer made;

(c) the main purpose of this fund;

(d) to what extent the industrial projects in the country will be helped; and

(e) whether any agreement has been signed in this regard; if so the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (e). The Government of the USSR has been extending Credits to the Government of India in Boubles for financing identified projects mainly for the development of basic and heavy industries. Since February, 1955, 14 Economic Credits have been extended and Credit Agreements executed therefor till the end of 1987-88. Out of these, 8 Credits upto 3.3.1977 have been contracted and have almost been fully utilise. Details of the Credits, *i.e.*, the name of the Credit, the date of the Credit Agreement and the amount of the Credit are given in the statement below.